

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3186

ANSWERED ON:09.12.2009

AGREEMENT ON CARBON EMISSION

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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has held any discussion and signed any agreement on carbon emission norms and Green Partnership with some of the countries including United States of America in the recent past;
- (b) if so, the details and the outcome thereof, country-wise;
- (c) the benefits likely to accrue as a result of signing of these agreements;
- (d) whether India has asked the developed countries to transfer clean technology to developing countries including India at affordable cost;and
- (e) if so, the details thereof and the reaction of the developed Countries thereto?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)&(b) India has signed Memorandum of Understanding (Mou) on climate change with Governments of Italy, Canada, Denmark, Norway and China regarding cooperation on climate change including clean development mechanism projects. No MoUs on climate change have been signed so far with the United States of America, Sweden and European Union. While the MoUs signed with Italy, Canada, Denmark and Norway are intended to stimulate development and bilateral cooperation in the field of clean development mechanism (CDM), the Agreement signed with China focuses on promotion of mutual understanding and coordination of each other's position on climate change related issues including international negotiations and bilateral cooperation in areas relating to energy efficiency, renewable, power, clean coal and other sectors of mutual interest.

(c) The Molls will help build confidence between India and partner countries and promote development and implementation of COM projects as well as coordination, mutual understanding and joint strategies on climate change related issues.

(d)&(e) In pursuance of the Article 4.3 of the United Nations Framework Convention on Climate Change (UNFCCC), India has been advocating compliance of the provisions of Convention which enjoins upon the developed countries to UNFCCC to provide finance and transfer of technology to developing countries to enable them to respond to climate change. The current negotiations are aimed, inter alia, at deciding institutional arrangements for development and transfer of clean technologies through technology cooperation and provision of financial resources to developing countries to enable them to adapt to and mitigate climate change. Parties are currently engaged in negotiations under the UNFCCC and Kyoto Protocol in order to reach agreed outcomes at the 15th Conference of Parties scheduled in Copenhagen in December 2009.